

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-7/1990/ 694 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. C.R. Goswami
District & Sessions Judge,
Barpeta.

Dated Guwahati, the 25th January, 2018.

Sub:- **Restricted Holiday and permission to leave headquarter.**

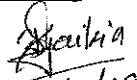
Ref:- Your letter No. DJB/130 (E) dtd. 11.01.2018.

Madam,

With reference to the above, I am directed to inform you that you have been granted Restricted holiday on 17.01.2018 along with head quarter leave permission w.e.f. the afternoon of 12.01.2018 till the morning of 18.01.2018, as prayed for.

Yours faithfully,


JOINT REGISTRAR (VIGILANCE)


25/01/18